

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 606 of 2017
O.A No. 1433/2017**

New Delhi, this the 13th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Ram Shankar Choudhari,
Aged 54 years,
S/o Makeshwar Choudhari,
R/o G-7/F, Kaithal Railway Colony,
Northern Railway.
2. Sushil Kumar Verma,
Aged 31 years,
S/o Shri Om Prakash Verma,
R/o Near New Bus Stand,
Phatak No.35, Qtr-A, Kaithal.Petitioners

(By Advocate : Shri U. Srivastava)

Versus

1. Smt. Anju Gupta,
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Sh. Anshul Gupta,
Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.
3. Sh. Vijay Sharma,
Divisional Engineer,
O/o DRM, Northern Railway,
State Entry Road, New Delhi.Respondents

(By Advocate : Mr. Shailendra Tiwary)

O R D E R (O R A L)

Justice Dinesh Gupta, Member (J) :

By the order dated 28.04.2017 the respondents were directed to decide the representation of the petitioners. When

the order was not complied with, the petitioners preferred this Contempt Petition. Now, the respondents' counsel appeared and submitted that the respondents have decided their representation in compliance of the order dated 28.04.2017.

2. Since the order of this Tribunal has been complied with the Contempt Petition is closed. Notices discharged. However, the petitioners are at liberty to challenge the order passed by the respondents, in accordance with law, if they are not satisfied.

(Praveen Mahajan)
Member (A)

(Justice Dinesh Gupta)
Member (J)

/Mbt/